

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-225(ND)/2017

IN THE MATTER OF:

M/s. TKJ Marketing Group (P) Limited

.. PETITIONER

SECTION :

Under Section 59 of IBC Code, 2016

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

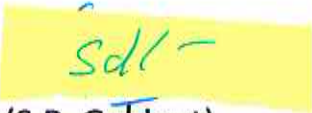
For the Petitioner/Applicant : Mr. Milan Malik, Practicing Co. Secy.

For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 09.10.2017.


(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017